

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.09.2022 (THURSDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 823 of 2022 & I.A. No. 3320 of 2022	Stressed Assets Stabilization Fund Vs. Delta International Ltd.	Anand Varma	Saurav Gupta Sumesh Dhawan Vatsala Kak
2.	Comp. App. (AT) (Ins) No. 981 of 2022	Shibu Purushothaman Vs. Premier Road Carriers Ltd. & Anr.	Priyanka Vora	Milan Singh Negi-R1 Ravi Raghunath-R2
3.	Comp. App. (AT) (Ins) No. 1007 of 2022 & I.A. No. 2903 of 2022	Vinod Kumar Mittal Vs. UCO Bank & Anr.	Apoorv Shukla	
4.	Comp. App. (AT) (Ins) No. 1086 of 2022	Abhijit Sinha Vs. Asset Reconstruction Company (India) Ltd.	Ritesh Sinha	
5.	Comp. App. (AT) (Ins) No. 1087 of 2022	Directorate of Enforcement Vs. Prasant Jain Resolution Professional of Diamond power Infrastructure Ltd. & Ors.	Zoheb Hossain	
6.	Comp. App. (AT) (Ins) No. 1088 of 2022	Shah Paper Mills Ltd. Vs. Shree Rama Newsprint & Paper Ltd.	Shagun Chopra	Nilesh Sharma
7.	Comp. App. (AT) (Ins) No. 1089 of 2022	Oyster Steel and Iron Pvt. Ltd. Vs. Brilliant Metals Pvt. Ltd.	A.K. Vali	

8.	Comp. App. (AT) (Ins) No. 1095 of 2022 & I.A. No. 3237,3187 of 2022 (With Defects)	Prosper Housing Finance Ltd. Vs. Jagdish Singh Nain Resolution Professional, HBN Foods Ltd.	Dhruv Gupta	
9.	Contempt Case (AT) No. 18 of 2022 in Comp. App. (AT) (Ins) No. 998 of 2021	Abhishek Anand Liquidator of Soft Infrastructure Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Ors.	Mrityunjay Kumar	Sourav Ray Kaushal Sharma Prabudh Singh-R1

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 42 of 2022 (With Defects)	Hindalco Industries Ltd. Vs. Hirakud Industrial Works Ltd. & Ors. With	Ashish Prasad	Chayan Gupta-R1 K. Thaker-R2 Ashok Jain-R4
11.	Comp. App. (AT) (Ins) No. 43 of 2022 (With Defects)	Hindalco Industries Ltd. Vs. Hirakud Industrial Works Ltd. & Ors. With	Ashish Prasad	Chayan Gupta-R1 K. Thaker-R2 Ashok Jain-R4
12.	Comp. App. (AT) (Ins) No.52 of 2022	H.I.W. Worker's Union Vs. Nandakini Contractors Pvt. Ltd. & Ors. With	Debasish Mohapatra	Pankaj Jain-R3
13.	Comp. App. (AT) (Ins) No. 53 of 2022	H.I.W. Worker's Union Vs. Nandakini Contractors Pvt. Ltd.& Ors.	Debasish Mohapatra	Pankaj Jain-R3
14.	Comp. App. (AT) (Ins) No. 196 of 2022	Eswararao Grandhi Vs. Stressed Asset Stabilization Fund (SASF) & Anr.	Sandeep Bajaj	Abhijeet Sinha-R1 Debarshi Dutta Ishaan Chhaya-R2
15.	Comp. App. (AT) (Ins) No. 606 of 2022	Ashwani Kumar Chandrakar Vs. Central Bank of India & Ors.	Adhitya Srinivasan	Abhijeet Sinha Akshay Goel-R1
16.	Comp. App. (AT) (Ins) No. 648 of 2022	Apurva Prasad Erstwhile Director of Corporate Debtor, Anindya Infratech Pvt. Ltd. Vs. Sanghvi Movers Ltd. The Operational Creditor & Anr.	Devvrat Anup Kumar	Shikhil Suri Nikita Thapar Madhu Suri-R1 Sudhir Kr. Shukla-R2

17.	Comp. App. (AT) (Ins) No. 677 of 2022	CHD Blueberry Realtech Pvt. Ltd. Vs. Sri Sai Enterprises & Anr.	Mukesh Kumar	Saurabh Kalia-R1 Shubham Jain Hashit Agarwal
18.	Comp. App. (AT) (Ins) No. 837 of 2022	Gokul Kripa Colonizers and Developers Pvt. Ltd. Vs. Radiant Hotels Pvt. Ltd.	Nitesh Jain	Nitesh Jain Vatsala Kumar Dhruv Dewan
19.	Comp. App. (AT) (Ins) No. 937 of 2022	Regional Provident Fund Commissioner Vs. Prashant Jain Resolution Professional of Dimond Power Infrastructure Ltd. & Ors.	Gaurav Verma	Malak Bhatt Neeha Nagpal Udbhav Nanda-R2
20.	Comp. App. (AT) (Ins) No. 1058 of 2022	Jindal Stainless Ltd. Vs. Shailendra Ajmera Resolution Professional of Mittal Corp Ltd. & Anr.	Rahul Kumar	Shweta Dubey Kanishka Prasad-R1 Abhijeet Sinha Shounak Mitra-R2 Gaurav Mitra Piyush Beriwal-R3

For Hearing

21.	Comp. App. (AT) (Ins) No. 316 of 2022	Bharat Heavy Electricals Ltd. Vs. Navneet Kumar Gupta Liquidator of Monnet Power Company Ltd.	M V Kini	Abhishek Sharma Gaurav Arora Ashly Cherian
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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar